

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/54/ (IB)/2017
NAME OF THE PETITIONER(S) : K. RAGHURAMAN
NAME OF THE RESPONDENT(S) : EMAS ENGINEERS & CONTRACTORS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

*Thirumala Kumar
Counsel for the Petitioner
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ORDER

Counsel for petitioner present. No representation on behalf of the respondents.
Counsel for petitioner is directed to send private notice to the respondent and
file proof of sending and effecting service of notice by way of an affidavit by
the next date of hearing. The Registry is also directed to send notice to the
respondents. Put up on **21.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)